

Reserved

Central Administrative Tribunal, Allahabad.  
Registration T.A.No. 1301 of 1987

Chandvir Singh & 8 others ... Petitioners

Vs.

Railway Board and 4 others ... Respondents.

Connected with

Registration T.A.No.113 of 1987 (Writ petition no.  
6006 of 1984)

AND

<sup>31</sup>  
32 other writ petitions and one Original Application  
(No.20 of 1985)

Hon.D.S.Misra,AM

Hon.G.S.Sharma, JM

(By Hon.G.S.Sharma, JM)

For judgment see our judgment of date passed  
in Jagdish Prasad Phulbhati's case (T.A.No.113 of  
1987).

*Sharma*  
JM

*HM*

AM

Dated: Sept. 16, 1988

kkb.